325

wenerable Minister has become a spokesman of the employers by linking bonus with productivity.

MR. DEPUTY-SPEAKER: The P. & T and railway workers have already welcomed it.

SHRI C. M. STEPHEN: He wants productivity. We will be the most productive team you have ever seen.

MR. DEPUTY-SPEAKER: I was a P & T employee for some time, and when I am presiding over this august House, Mr. Stephen, our Communications Minister, has announced the bonus, I am thankful to the Government.

PROF. MADHU DANDAVATE (Rajapur): I suggest that when t P & T Demands for Grants are take up, you be in the Chair.

MR. DEPUTY-SPEAKER: I am happy about it. I thank the Government also.

16.34 hrs.

PREVENTION OF ILLEGAL ACQUISITION OF PROPERTY BILL*

श्रीमती हुण्य साही (वेगूसराय): उपाध्यक्ष महोदय में प्रस्ताव करती हं कि धवैष रूप से सम्पत्ति के अर्जन का निवारण भीर तत्संसक्त विषयों का उपक्ष करने वाले विषयक को पुर: स्थाति करने की अनूमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prevention of illegal acquisition of property and for matters connected therewith."

The motion was adopted.

SHRIMATI KRISHNA SAHI: I introduce the Bill.

MERCY KILLING BILL*

SHRI MOOL CHAND DAGA (Pali): I beg to move for leave to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bedridden or suffering from an incurable disease.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bedridden or suffering from an incurable disease."

The motion was adopted.

COUNCIL (AMENDMENT) BILL*

INDIAN MEDICINE CENTRAL

(Amendments of Sections 2, 3, etc.)

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 102, etc.)

SHRI R. K. MHALGI (Thana): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 14-3-80.

Bills introduced ... MARCH 14, 1980 Bills introduced

The

question is: "That leave be granted to introduce a Bill further to amend the

DEPUTY-SPEAKER:

Constitution of India." The motion was adopted.

MR.

SHRI R. K. MHALGI: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE

(AMENDMENT) I BILL. (Amendment of Sections 125 and 127)

SHRI G. M. BANATWALA (Ponnani): I beg to move for leave

to introduce a Bill further to amend the Code of Criminal Procedure, 1973. DEPUTY-SPEAKER: . The MR question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted. SHRI G. M. BANATWALA: I in-

troduce the Bill.

RESERVATION OF VACANCIES IN POSTS SERVICES (FOR SCHEDUL-

AND SCHEDULED

TRIBES) BILL* SHRI SURAJ BHAN (Ambala): I beg to move for leave to introduce a

ED CASTES

14-3-80.

Bill to provide for adequate representation of Scheduled Castes Scheduled Tribes in posts and services under the Government of India.

DEPUTY-SPEAKER: The question is: "That leave be granted to intro-

duce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India."

SHRI SURAJ BHAN: I introduce the Bill.

SMALL FARMERS AND AGRICUL-TURAL WORKERS SECURITY BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for payment by the Government to the small farmers and agricultural

workers of compensation for injury

"That leave be granted to intro-

by accident. MR DEPUTY-SPEAKER: question is:

duce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident."

The motion was adopted.

SHRI P. RAJAGOPAL -NAIDU: I introduce the Bill.

DEFECTION PREVENTION BILL*

SHRI RAM JETHMALANI (Bombay North West): I beg to move for

leave to introduce a Bill to curb the evil of political defections. DEPUTY-SPEAKER:

tical defections."

MR

question is: "That leave be granted to introduce a Bill to curb the evil of poli-

The motion was adopted.

SHRI RAM JETHMALANI: I in troduce the Bill

The

The motion was adopted. India Extraordinary, Part II, section 2, dated *Published in Gazette of